

(9)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI





ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11.06.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/37/IB/2018  
PETITION NUMBER : CP/511/IB/2017  
NAME OF THE PETITIONER : V. NAGARAJAN  
NAME OF THE RESPONDENT : K.SUBBURAJ & ANR  
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①	K. J. Navin Balaji	R8, R14	
	V. Ramakrishna R. Ashwath	R1, 2	
②	Seema Kumar Cherkar For		
③	K. Moorthy S.R. Sundar	R. 5, 6, 13	
			

**ORDER**

Counsel for the Petitioner present. Counsels for R1, R2, R5, R6, R8, R13 & R14 present. No representation on behalf of R3, R4, R7 & R9. Counsels for the parties prayed for an adjournment. At request, the matter is adjourned. Put up on **05.07.2018** at **10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)